

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
STARRED QUESTION NO.127
TO BE ANSWERED ON THE 14TH MARCH, 2017
USE OF TAX COLLECTED ON TOBACCO TO FUND HEALTH CARE
SECTOR**

***127. SHRI MD. NADIMUL HAQUE:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) what is the total amount of Central tax collected on tobacco during the last three years;
- (b) whether it is a fact that tax collected from tobacco is not used to fund the health care sector, the details thereof;
- (c) what are the reasons for not using the tax collected from tobacco for health care sector; and
- (d) by when Government is planning to start using taxes collected from tobacco for health care sector and the details thereof?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (d): A statement is laid on the Table of the House

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA
STARRED QUESTION NO. 127* FOR 14TH MARCH, 2017**

(a): As reported by Ministry of Finance, the total amount of Central tax collected on tobacco during 2014-15, 2015-16 and 2016-17 (till Jan 2017) are Rs. 19,977 crore, Rs. 22,174 crore and Rs. 19,293 crore respectively.

(b) to (d): At present, there is no earmarking of funds to the health care sector out of funds collected from taxes on tobacco.